

Central Administrative Tribunal Lucknow Bench Lucknow.

M.A. 1061/2005 In Dy. No. 1339/2005

Manish Sharma and Others Vs. U.O.I. & Others.

Dated: 17.12.2007.

Hon'ble Mr. M. Kanthaiah, Member (J)

Shri M. A. Siddiqui, applicant counsel not press the original application. Hence, the same is recorded and the O.A. is dismissed as not pressed.


(M. Kanthaiah)
Member(J)

of
copy of order
dated 17-12-2007
Received
18-12-2007